

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-8648-JK (LD) of 2026

DATED:- 13 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Cooperative Department as Officer In-charge Litigation (OIC) for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

No:-LAW-OIC/7/2026

Dated:-13.07. 2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/ Secretary to Government, Cooperative Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.-8648 JK (LD) of 2026 dated 13.07.2026

S.no	Case title	Name of Officer	Designation
1.	OA/61/816/2026 titled Baldev Raj VS UT of J&K and Ors	Mr. Shuvam Verma	Assistant Registrar Cooperative Societies, Bishnah
2.	LPA/2583/2026 titled Habibullah Shan VS UT of J&K and Ors	Mr. Kushal Sohal.	Senior Auditor O/o DAO Cooperative Societies, Jammu
3.	CP/361/2026 in TA/86/2023 titled Charan Dass VS Atal Dulloo and Ors.	Mr. Snehal Bogal.	Assistant Registrar Cooperative Societies, Udhampur.
4.	STJ/122/2026/II (Special Tribunal) titled Balbir Singh Manhas VS Registrar Cooperative Societies	Mr. Maheshwar Dua	Assistant Registrar Cooperative Societies, Khour
5.	WP(C) No. 1108/2025 (High Court of J&K)	Rajinder Singh Jamwal & Others v/s UT of J&K & Others	Varun Gupta, ARCS Block Marh, District Jammu
6.	WP(C) No. 1548/2026 (High Court of J&K)	Om Parkash v/s UT of J&K & Others	Varun Gupta, ARCS Block Marh, District Jammu
7.	WP(C)/1167/2026 (High Court of J&K, Srinagar)	Mohammad Jamal Mir v/s UT of J&K & Others	Syed Zaid Bin Shamas, Assistant Registrar (Hq) Srinagar.
8.	SWP No. 2541/2017 (High Court of J&K)	Sukhdev Singh Choudhary v/s State of J&K & Others	Varun Gupta, ARCS Block Marh, District Jammu
9.	SWP No. 1937/2017 (High Court of J&K)	Mukesh Damral v/s State & Others	Lakash Agastam, AR Bhalwal, District Jammu
10.	WP(C) No. 792/2026 (High Court of J&K)	Mushtaq Ahmad Khan & Others v/s UT of J&K & Others	Syed Zaid Bin Shamas, Assistant Registrar (Hq) Srinagar
11.	CCP(S) No. 415/2024 in SWP No. 1536/2014 (High Court of J&K)	Mohini Sharma v/s Purnima Mittal, Liquidator, Special Secretary, Cooperative Department, Jammu	Varun Gupta, ARCS Block Marh, District Jammu
12.	CCP(S) No. 87/2026 in WP(C) No. 2460/2022 (High Court of J&K)	Rajinder Parkash v/s Bal Krishan, Addl. RCS Jammu	Ashok Kumar, ARCS (HQ), O/o Joint Registrar (Audit), Jammu
13.	CPSW No. 562/2017 c/w CPSW No. 242/2018 & CCP(S) No. 522/2019 (High Court of J&K)	Varinder Kumar v/s Bashir Ahmed Bhat & Others	Ishrat Malik, ARCS Satwari, District Jammu
14.	CPSW No. 628/2018 (High Court of J&K)	Sujan Singh v/s Deepika Sharma, MD JAKFED	Shuvam Verma, ARCS Bishnah, District Jammu
15.	WP(C) No. 2464/2024	Amrita Khajuria v/s UT of	Shuvam Verma, ARCS

[Handwritten Signature]

	(High Court of J&K)	J&K & Others	Bishnah, District Jammu
16.	O.A dt 01/07/2026 (CAT Jammu)	Ruby Kumari v/s UT of J&K & Others	Maheshwar Dua, ARCS BlockKhour, District Jammu
17.	O.A./441/2026 (CAT Jammu)	Mohan Lal vs Cooperative Department	Varun Gupta, ARCS Block Marh, District Jammu

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